

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1168
ANSWERED ON 11/02/2025

EXPORT OF MARINE PRODUCTS

1168. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
DR. AMOL RAMSING KOLHE:
SHRI NILESH DNYANDEV LANKE:
SHRI BAJRANG MANOHAR SONWANE:
SHRI SANJAY DINA PATIL:
SHRI BHASKAR MURLIDHAR BHAGARE:
SMT. SUPRIYA SULE:
PROF. VARSHA EKNATH GAIKWAD:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of growth in marine exports during each of the last five years;
- (b) whether Maharashtra State is a significant contributor to India's marine exports, ranking among the top marine fish producing States in the country, if so, the details thereof;
- (c) whether the Union Government extends any help to boost marine exports from Maharashtra, if so the details thereof;
- (d) the details of key challenges faced by the marine industries in meeting export targets;
- (e) the details of steps taken to address issues like quality standards, infrastructure, and trade barriers;
- (f) the details of export targets set for marine industries, including seafood, shipping, and maritime technology, for next five years;
- (g) the estimated contribution of marine exports to India's overall export revenue by 2030;
- (h) the details of Government's initiatives to support exporters in achieving these targets;
- (i) the details of current top export destinations for India's marine products; and
- (j) whether the Government is exploring new markets for marine exports and if so, the details thereof?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

- (a) The growth in marine exports in last five years is given in the table below:-

Year	Export Value (In Rs. Crore)
2019-20	47618.10
2020-21	44175.75
2021-22	57910.36
2022-23	64902.16
2023-24	61043.68

*Source: DGICS

(b) Yes. In FY 2023-24, Maharashtra's contribution was approx. 8.00% and 9.35% in terms of value (in INR) and quantity (in tons), respectively in total seafood exports from the Country.

(c) The Government through Marine Products Export Development Authority (MPEDA) has undertaken various measures for export promotion of marine products from the Country, including that from Maharashtra. MPEDA's schemes for marine products export promotion are aimed to assist the entire stakeholders' value chain in augmenting the production from capture and culture fisheries, preservation of quality, infrastructure development for value addition, preservation/storage of value-added marine products, traceability, and sustainability of the resources and promotion of Indian marine products in the global market. Under MPEDA's schemes which are demand driven and requires shared contribution from beneficiary side, a financial assistance of Rs. 1320.42 lakh has been provided to 17 beneficiaries in Maharashtra in the last 5 years.

(d), (e) and (h) Ensuring quality exports as per the standards of importing country is a constant effort. Department of Commerce through Marine Products Export Development Authority (MPEDA) is working in coordination with other relevant Departments and stakeholders to ensure that quality products are exported from India. Any issue related to trade barriers is taken up by the Government bilaterally. MPEDA undertakes various measures for export promotion of marine products from the country. These measures, inter-alia, include participation in international trade fairs, organising Buyer-Seller Meets (BSMs), Reverse Buyer Seller Meets (RBSMs) and providing financial support for processing and exporting seafood based value-added products.

Further, MPEDA has established a Nucleus Breeding Centre for the Specific Pathogen-Free (SPF) Tiger Shrimp breeding project in Andaman Island which is expected to make India self-reliant and boost shrimp production as well as its exports. In the recent Budget 2025-26, the BCD on Frozen Fish Paste (Surimi) for manufacture and export of its analogue products and fish hydrolysate for manufacture of fish and shrimp feeds have been proposed to be reduced from 30% to 5% and 15% to 5% respectively.

Apart from this, the Remission of Duties and Taxes on Export Products (RoDETP) rates have also been increased from 2.5% to 3.1% for various seafood products and maximum value cap per kg has been increased to Rs. 69.00.

MPEDA also conducts a number of training programs such as Harbour & Pre-processing centre-based training for fisherfolks on good handling practices, reduction of post-harvest losses, quality and standards related requirements of importing countries, training on value addition in seafood exports and training on Hazard Analysis & Critical Control Points (HACCP) for quality control technologists etc.

(f) & (g) The export target is set on yearly basis for internal monitoring of export performance. Based on past trend and policy dynamics in India and rest of the world, the target for marine products export in 2024-25 was set at USD 7.86 billion.

(i) Top five export destinations including USA, China, Japan, Vietnam, and Thailand contributed to about 67% of country's total marine product exports in 2023-24.

(j) In order to explore new markets for marine exports, MPEDA participates in International trade fairs, organises Buyer-Seller Meets (BSMs) both in virtual & physical mode and Reverse Buyer Seller Meets (RBSMs) etc. Currently, India exports marine products to 132 countries and some new emerging markets such as Norway, Serbia, Luxemburg, Bosnia etc. have been identified by MPEDA as potential markets for marine products from India.
